

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1248
ANSWERED ON:08.03.2002
WELFARE SCHEMES FOR THE HANDICAPPED
KAILASH MEGHWAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of handicapped of different categories in Rajasthan and the schemes of the Union Government undertaken for their rehabilitation;
- (b) the amount sanctioned to the Government of Rajasthan since April 1,1998 separately scheme-wise, year-wise and amount-wise;
- (c) whether the State Government of Rajasthan have failed to utilize the sanctioned amount in full for the benefit of adequate number of handicapped persons;
- (d) if not, the number of handicapped people benefited and rehabilitated under this scheme; and
- (e) the year-wise details of beneficiaries and the amount spent thereon?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) & (e) of the Lok Sabha Unstarred Question No. 1248 for 8.3.2002 raised by Shri Kailash Meghwal regarding Welfare schemes for the Handicapped.

(a) &(b): As per the Report (No.393) on Disabled Persons by National Sample Survey Organisation estimated number of persons with disabilities having at least one of visual, hearing, speech and locomotor disability in Rajasthan was about 7,23,000 in 19991. The Government of India is supporting a number of programmes for socio-economic progress of persons with disabilities all over the country. These include the Scheme to Promote Voluntary Action for Persons with Disabilities and the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP), Centrally sponsored scheme of Employment of Handicapped, National Programme for Rehabilitation of Persons with Disabilities (NPRPD) as State Sector Scheme. Besides, the National Institutes, National Handicapped Development and Finance Corporation (NHFDc), Composite Regional Centres, Regional Rehabilitation Centres and District Disability Rehabilitation Centres are also providing rehabilitation services to the persons with disabilities.

(c) to (e) The amounts sanctioned to the Government of Rajasthan during 1999-2000 to 2001-02 scheme wise are as follows:-

Scheme	Amount (Rs . in lakhs)		No. of beneficiaries	
	1999-2000	2000-2001	2000-2001	2001-2002
Scheme of Employment of Handicapped,	11.33	Not reported	39.26	7226 Nil
National Programme for Rehabilitation of Persons with Disabilities (NPRPD)	25.00	Not reported	198.35	Not reported 156.05

Funds were reimbursed under the Scheme of Employment of Handicapped.. NPRPD Scheme has been launched only at the fag end of 1999-2000 for setting up a hierarchical service delivery systems. It may take sometime before the scheme is fully operationalised.